

h No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**T.P.No.81/2017  
C.P-894/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Diabari Tea Company Ltd.	
		Winding up	
Under Section		433,434	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of <i>Operational Corporate Creditor / Appellant</i>	Signature with date

11). *madhusudan Sarkar*  
*Advocate*

*Arindita Bhattacharya*  
*Advocate*

*13/07/17*

**ORDER**

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

*Sd/-*  
(Vijai Pratap Singh)  
Member (J)